

Dated: 04.12.2008.

**HON'BLE MR M. KANTHAIAH, MEMBER (J)**  
**HON'BLE DR A.K. MISHRA, MEMBER (J)**

App: Shri J.K. Sinha.

Resp: Shri K.K. Shukla for Shri S.N. Mishra.

Counsel for applicant submits that the respondent authorities have issued charge sheet against the applicant and as such, the OA has become infructuous. Counsel for applicant also submitted that the applicant has been reinstated during the pendency of the OA as such, OA is dismissed as infructuous.



**MEMBER (A)**



**MEMBER (J)**

Ak/.

copy to amit  
dated - 4-12-2008  
Bhush  
10-12-2008